

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP 6/97 IN
O.A.2159/95

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New Delhi this the 12th Day of February, 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Honble Mr S.P. Biswas, Member (A)

Shri J.C. Sharma, UDC
National Gallery of Modern Art,
Jaipur House,
New Delhi.Applicant

(By Advocate : Shri Rama Krishan)

VERSUS

1. Shri B.P. Singh,

Secretary to the Government of India,
Department of Culture,
Ministry of Human Resource Development,
Shastri Bhavan, New Delhi.

2. Smt Anjali Sen,

Director,
National Gallery of Modern Art,
Jaipur House, New Delhi.

3. Shri Zile Singh,

Office Superintendent,
Natrional Gallery of Modern Art,
Jaipur House,
New Delhi. Respondents

(By Advocate : Shri M.M. Sudan)

Order (Oral)

(By Hon'ble Dr Jose P. Verghese, VC (J))

1. This is a Contempt Petition coming up for hearing
on the complaint that the directions given in judgement
dated 19.7.96 in O.A.2159/95 has not been complied with.
Notice was issued to the respondents by way of indulgence
and time was extended from time to time. The respondents
have now put in appearance seeking further four weeks
time to finalise report and pass appropriate orders. It
is stated on behalf of the respondents that the report is
almost final and the action on the report is also
following very soon.

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2. In view of the matter, we are inclined to give last opportunity to communicate to the petitioner against his receipt, the action taken on the enquiry proceedings latest by 12th March, 1997 and in the event it is not communicated, it is directed that the enquiry proceedings pending shall abate. With this direction the Contempt Petition is disposed of. Notice against the respondents are discharged.



(S.P. Biswas)
Member (A)



(Dr. Jose P.V. Verghese)
Vice Chairman (J)

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